

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 277 OF 2014

APPEAL NO. 278 of 2014

APPEAL NO. 65 OF 2015

APPEAL NO. 66 OF 2015

APPEAL NO. 56 OF 2015

AND

APPEAL NO. 07 OF 2015 & IA NO. 9 OF 2015

Dated: 4th December, 2017

APPEAL NO. 277 OF 2014

APPEAL NO. 278 of 2014

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Ors. Respondent(s)

APPEAL NO. 65 OF 2015

APPEAL NO. 66 OF 2015

APPEAL NO. 56 OF 2015

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent(s)

APPEAL NO. 07 OF 2015 & IA NO. 9 OF 2015

M/s Jindal Steel & Power Ltd. Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

The Bench did not assemble today. List the matters on **8.2.2018.**

COURT MASTER